

ITEM NO.12 REGISTRAR COURT. 1 SECTION XI
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL
Civil Appeal No(s). 8951/2014

MUNESHWAR AND ORS Appellant(s)
VERSUS
STATE OF UP AND ORS Respondent(s)
WITH
C.A. No. 8952/2014
Interim Relief and Office Report)

Date : 18/01/2017 This appeal was called on for hearing today.

For Appellant(s)

Mr Shakil Ahmad Syed, Adv.

Mr. Niraj Gupta, Adv.

Mr Sandeep Singh, Adv.

Mr. Vinay Garg, Adv.

For Respondent(s)

Mr. Ardhendumauli Kumar Prasad, Adv.

Mr. Tushar Bakshi, Adv.

M/s Vidhi International, Adv.

UPON hearing the counsel the Court made the following

O R D E R

Respondents are duly represented in both matters.

Statement of case has not been filed by the parties and
statutory period has expired in both matters.

Registry to process the matters for being listed before
the Hon'ble Court as per rules.

(PAWAN DEV KOTWAL)
Registrar